

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 24.05.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/776/2023 in Company Petition IB/150/9/HDB/2017
NAME OF THE COMPANY	Ind-Barath Power (Madras) Ltd
NAME OF THE PETITIONER(S)	Rohan Varma Constructions Pvt Ltd
NAME OF THE RESPONDENT(S)	Ind-Barath Power (Madras) Ltd
UNDER SECTION	9 of IBC

ORDER

This application is filed by the liquidator seeking to take the 16th Progress Report on record. The said report is taken on record and the application is accordingly disposed.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**